

DATE NO.38

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) Diary No.37654/2015

DR. BALLABHA DAS SHAH,

Petitioner(s)

VERSUS

STATE OF M.P. THROUGH LAW

SECRETARY GOVT. OF M.P. BHOPAL

AND ORS

Respondent(s)

(Office report for directions)

Date : 06/03/2017 This petition was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE L. NAGESWARA RAO

[IN CHAMBERS]

For Petitioner(s) Ms. Hema Sahu, Adv.

Mr. Rajendra Sahu, Adv.

Mr. Rishabh Sahu, Adv.

Mr. C. L. Sahu, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matter before the Hon&#39;ble Court.

(RASHI GUPTA)

SR.P.A. (SAROJ KUMARI GAUR)

COURT MASTER